

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 261 /Confdl./2016
II-3-1/2016

Bilaspur, dated the 07, April, 2016

The transfer of Shri Shahabuddin Qureshi, Civil Judge Class-I & Chief Judicial Magistrate, Mungeli as Civil Judge Class-I & Chief Judicial Magistrate, Dantewara vide Registry Order no. 249/Confdl./2016/II-3-1/2016 dated 29.03.2016, is hereby, cancelled.

The following Senior Civil Judges, as specified in Column no. (2) of the table below, are, hereby transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date they assumes charge of their office(s):-

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Shahabuddin Qureshi, Civil Judge Class-I & Chief Judicial Magistrate	Mungeli	Sukma	Sukma	I Civil Judge Class-I & Chief Judicial Magistrate
2.	Smt. Pratibha Verma, Civil Judge Class-I	Kurud	Dantewara	Dakshin Bastar (Dante-wara)	Officiating Civil Judge Class-I & Chief Judicial Magistrate

No. 262 /Confdl./2016
II-3-1/2016


Bilaspur, dated the 07, April, 2016

The following Senior Civil Judge, as specified in Column no. (2) of the table below, is hereby transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and is posted in the capacity as mentioned in column No. (6) from the date he assumes charge of his office:-

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Achhe Lal Kachhi, Secretary, District Legal Services Authority	Kanker	Kurud	Dhamtari	Civil Judge Class-I

BY ORDER OF THE HIGH COURT


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Contd...2/-

(2)

Endt. No. 263 /Confdl./2016
II-3-1/2016

Bilaspur, dated the 07, April, 2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (11) Registrar (Vigilance/ I. & E./ Judicial/Computerisation), High Court of Chhattisgarh, Bilaspur for information.
- (12) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (13) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (14) i) Shri Shahabuddin Qureshi, Civil Judge Class-I & Chief Judicial Magistrate, Mungeli *for information and compliance. He is directed to take charge at his new place of posting on or before 12th April, 2016,*
ii) Smt. Pratibha Verma, Civil Judge Class-I, Kurud,
iii) Shri Achhe Lal Kachhi, Secretary, District Legal Services Authority, Kanker *for information and compliance. They are directed to take charge at their new place of posting on or before 22nd April, 2016.*
- (15) District & Sessions Judge, Bilaspur/ Dhamtari / Uttar Bastar (Kanker) for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.
- (16) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Dakshin Bastar (Dantewara)/ Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at KawardhaKondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur for information.
- (17) Shri Prabhat Kumar Shastri, Legal Advisor to Governor, Governor's Secretariat, Rajbhawan, Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.

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(3)

- (21) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I. & E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (25) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (27) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.



(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL